

Rep. by Act.....19.....of 1988, S. 2 & Sch.

## THE PAYMENT OF BONUS (AMENDMENT) ACT, 1980

No. 5 of 1980

[12th February, 1980.]

### An Act further to amend the Payment of Bonus (Amendment) Act, 1977.

Enacted by Parliament in the Thirty-first Year of the Republic of India as follows:—

short title  
and Com-  
mence-  
ment

1. (1) This Act may be called the Payment of Bonus (Amendment) Act, 1980.

(2) It shall be deemed to have come into force on the 30th day of August, 1979.

Amend-  
ment of  
section 2.

2. In section 2 of the Payment of Bonus (Amendment) Act, 1977 43 of 1977. (hereinafter referred to as the Amendment Act), for the words and figures "and in respect of the accounting year commencing on any day in the year 1977", the words and figures "in respect of the accounting year commencing on any day in the year 1977 and in respect of the accounting year commencing on any day in the year 1978" shall be substituted.

Repeal  
and  
saving.

3. (1) The Payment of Bonus (Amendment) Ordinance, 1979, is here- 6 of 1979.  
by repealed.

(2) Notwithstanding such repeal, anything done or any action taken under the Payment of Bonus Act, 1965, by virtue of the provisions of the Amendment Act as amended by the said Ordinance shall be deemed 21 of 1965.  
to have been done or taken under the Payment of Bonus Act, 1965, by virtue of the provisions of the Amendment Act as amended by this Act.